Name of the Corporate Debtor: M/s Veesons Energy Systems Pvt Ltd (UnderLiquidaiton)	Date of Commencement of CIRP	19-Jun-17	List of Creditors as on	30-Oct-18

List of Operational Creditors - (Government Dues)

	Details of the Claimant			Details of claim received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verfiication'	Remarks if any
S No	Department	Government	Identification NO	Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security interest	Amount Covered by guarantee	Whether related party	% voting share in COC					
1	Regional Provident Fund Commissioner	Central Government		20-Apr-18	10,51,93,277	10,51,93,277		None	None	None	None	None	None	-	None	
2	Asst Commissioner of Income Tax	Central Government		23-Apr-18	1,26,06,430	1,26,06,430		None	None	None	None	None	None	-	None	
3	Employees State Insurance Corporation	Central Government		16-Apr-18	1,21,94,598	1,21,94,598		None	None	None	None	None	None	-	None	
4	Assistant Commissioner (Sale Tax)	State Government		18-Apr-18	50,99,030	50,99,030		None	None	None	None	None	None	-	None	
5	Dy Commissioner of GST & Central Excise	Central Government		17-Apr-18	2,01,23,903	2,01,23,903		None	None	None	None	None	None	-	None	
					15,52,17,238	**15,52,17,238**										